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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 203/2006
OA 2099/2004

New Delhi, this the 26th day of September, 2006

Hon'ble Shri Justice M.A. Khan, Vice-Chairman (J)
Hon'ble Shri N.D. Dayal, Member (A)

Shri Anil Kumar, Sr. Auditor
A/c No. 8304009 in Gp. 'C' post
S/o Late Shri Ram Gopal
working in Defence Accounts Department
under CGDA Ministry of Defence (Finance)
Now posted in the office of CDA (SWC) Jaipur Permanent
R/o 210, Maida Mohalla Lal Kurti, Meerut

...Petitioner

(None present)

VERUS

1. Shri Shekhar Datt, IAS,
Secretary
Ministry of Defence
South Block New Delhi.
2. Shri V.K. Misra, IDAS
Financial Advisor, CGDA
West Block-V, R.K. Puram
New Delhi.
3. Shri P.L. Negi, IDAS
Joint CDA (Funds)
Meerut.

...Respondents

(By Advocate Shri S.M. Arif)

ORDER (ORAL)

Shri Justice M.A. Khan,

Applicant is not present even today.

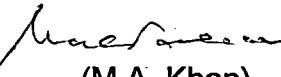
2. Counsel for the respondents has submitted a copy of the writing of the applicant dated 15.9.2006 by which he has communicated that all his grievances regarding medical facilities have been sorted out and he is satisfied with the redressal of the grievances. Additional affidavit has already been filed.

3. In the circumstances, we are satisfied that the grievances of the applicant have been redressed by the respondents and the applicant is not interested in pursuing the CP.

4. We are of the view that CP should not be proceeded any further. Accordingly, it is dismissed. Notices are discharged.


(N.D. Dayal)
Member (A)

/vikas/


(M.A. Khan)
Vice-Chairman (J)